

IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH, RAJKOT
(Conducted Through Virtual Court)

**Before: Shri Waseem Ahmed, Accountant Member
And Shri T.R. Senthil Kumar, Judicial Member**

**ITA Nos. 134 & 135/Rjt/2019
Assessment Years: 2005-06 & 2009-10**

M/s. Ketan Construction Limited, 'KCL' Amin Marg Corner, Nr. 150ft. Ring Road, Rajkot PAN No: AABCK5548H (Appellant)	Vs	The D.C.I.T., Central Circle-2, Rajkot (Respondent)
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**Assessee Represented: Withdrawal Application
Revenue Represented: Shri Shramdeep Sinha, CIT-DR**

Date of hearing : 26-06-2023
Date of pronouncement : 28-06-2023

आदेश/ORDER

PER : T.R. SENTHIL KUMAR, JUDICIAL MEMBER:-

These appeals are filed by the Assessee as against the Appellate orders dated 22.05.2019 passed by the Commissioner of Income Tax (Appeals)-11, Ahmedabad, arising out of assessment order passed under section 153A r.w.s. 143(3) of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') relating to the respective Assessment Years (A.Ys) 2005-06 & 2009-10.

2. The assessee vide its letter dated 26-06-2023 seeks to withdraw the above appeals are as follows:

Ref: ITA No. 134/Rjt/2019 – A.Y. 2005-06

Sub: Application for withdrawn of above referred appeal

Hon'ble Members,

The above referred matter is fixed for hearing before your honor on 26-06-2023. In this regard, it is submitted that we would like to withdraw our aforesaid appeal. Hence, kindly consider aforesaid appeal filed by us as withdrawn.

Thanking You,

Yours faithfully,

For M/s. Ketan Construction Ltd.

Ref: ITA No. 135/Rjt/2019 – A.Y. 2009-10

Sub: Application for withdrawn of above referred appeal

Hon'ble Members,

The above referred matter is fixed for hearing before your honor on 26-06-2023. In this regard, it is submitted that we would like to withdraw our aforesaid appeal. Hence, kindly consider aforesaid appeal filed by us as withdrawn.

Thanking You,

Yours faithfully,

For M/s. Ketan Construction Ltd

3. The Ld. CIT-DR Shri Shramdeep Sinha appearing for the Revenue has no objection for withdrawal of the above appeals. Recording the above statements, the appeals filed by the Assessee are hereby dismissed as withdrawn.

4. In the result, the appeals filed by the above Assessee are dismissed as withdrawn.

Order pronounced in the open court on 28-06-2023

Sd/-

(WASEEM AHMED)

ACCOUNTANT MEMBER True Copy

Ahmedabad : Dated 28/06/2023

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue
3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

Sd/-

(T.R. SENTHIL KUMAR)

JUDICIAL MEMBER

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
राजकोट